

Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited													
Date of commencement of CIRP: 17/07/2025													
List of creditors as on 23/12/2025													
Operational creditors (Government Dues)													
(Amount in ₹)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Deputy Comissioner of Income Tax Dept. Central Circle- (1), Solapur	31-07-2025	4,15,317	-	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	4,15,317
2	Employee Provident Fund Organisation, Ministry of labour and Employment	12-08-2025	68,97,521	-	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	68,97,521
3	Shri Harsh Parashar Assistant Commissioner Central Goods And service Tax Solapur division	19-09-2025	60,02,224	-	Operational Creditor (Govt. Dues)	-	-	No	-	-	-	-	60,02,224
			1,33,15,062	-	-	-	-	-	-	-	-	-	1,33,15,062

Notes:
As no documents / data is yet provided by Suspended Board of Directors to the Deemed RP / IRP, the Deemed RP / IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the Deemed RP / IRP has Preliminary admitted the claim of the claimant. Further the Deemed RP / IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.